

(5)

CC P. No. 169/04

in

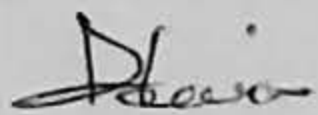
OA No. 876/04

05-09-05

Hon'ble Mr. A.K. Bhatnagar, J.M.

Hon'ble Mr. D.R. Tiwari, A.M.

Sri Pramod Khase counsel for the applicant prays to withdraw this contempt application. He is permitted to withdraw the same. Accordingly, the C.C.P. is dismissed as withdrawn. Notice issued is hereby discharged. Sri S.K. Mishra holding brief of Sri S. Agrawal and Sri P. Srivastava holding brief of ~~S. S.~~ Sri S. Chaturvedi counsel for the respondents are present and have no objection regarding the prays.


A.M.


J.M.

Mom